of Education, New Delhi—*Chairman.*

(ii) Shri Veda Prakasha, Assistant Educational Adviser, Ministry of Education, New Delhi.

(iii) Shri D. I. Lall, Assistant Educational Adviser, Ministry of Education, New Delhi.

(iv) Shri P. C. Sharma, Assistant Educational Adviser, Ministry of Education, New Delhi—*Member-Secretary.*

2. The following are the interim recommendations of the Committee:—

(a) The Committee is of the opinion that integration of Post-Basic Schools with the pattern of multipurpose schools might be feasible with certain adaptations.

(b) It should be possible to introduce the draft syllabus for Higher Secondary Schools prepared by the All India Council for Secondary Education in the Post-Basic Schools also.

(c) Teaching in the Post-Basic classes should also be through the method of correlation, as far as practicable.

(d) Since Post-Basic education puts great emphasis on the development of all round personality of the students, this fact should be taken into consideration while making a comparative evaluation of the standards of education between the multipurpose schools and the Post-Basic schools.

3. The Committee has already examined the syllabii followed in various Post-Basic Schools. A selected group of 15 Post-Basic Schools has now been requested to let the Committee have their comments on the suitability of the draft syllabus for Higher Secondary Schools prepared by the All India Council for Secondary Schools, for introduction in Post-Basic Schools.

4. The finalisation of the Report of the Committee will primarily depend upon the receipt of the comments of the Post-Basic Schools, referred to in para. 3 above. It will, therefore, be some time before the Report of the Committee can be finalised.]

नेपाल के अन्दर भारतीय तथा नेपाली रुपये की विनिमय दर

२४०. **श्री नवाबसिंह चौहान :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल ही में नेपाल सरकार ने नेपाल के अन्दर भारतीय तथा नेपाली रुपये की विनिमय दर में कुछ परिवर्तन किया है; यदि ऐसा है, तो वह क्या है;

(ख) इन रुपयों की विनिमय दर पहले क्या थी और अब वह क्या निर्धारित की गई है;

(ग) क्या यह बदली हुई विनिमय दर दिन प्रति दिन के निजी कारोबार में भी लागू होगी; यदि नहीं, तो इसका क्या कारण है; और

(घ) नेपाल स्थित भारतीय कर्मचारी नेपाली रुपये में अपना वेतन पायेंगे अथवा भारतीय रुपये में और यदि नेपाली रुपये में, तो क्या उनको अदायगी बदली हुई विनिमय दर के आधार पर की जायेगी ?

†[EXCHANGE RATES OF INDIAN AND NEPALESE RUPEES INSIDE NEPAL

240. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Government of Nepal have recently made some change, inside Nepal, in the exchange rates of Indian and Nepalese rupees; if so, what is that change;

(b) what were the exchange rates of these rupees before and what they have been fixed now;

†[ ] English translation.

(c) whether these changed rates of exchange will be applicable to the day to day private transactions also; if not, the reason therefor; and

(d) whether the Indian personnel in Nepal will get their pay in Nepalese rupee or in Indian rupee and if in Nepalese rupee, whether the payment will be made according to the changed exchange rates?]

राजस्व तथा असैनिक व्यय मंत्री (श्री बी० गोपाला रेड्डी) : (क) और (ख). जी हां। नेपाली और भारतीय रुपयों की विनिमय दर फिर से निर्धारित की गयी है। पहले १२८ नेपाली रुपये १०० भारतीय रुपयों के बराबर होते थे। अब नयी दर के अनुसार १५० नेपाली रुपये १०० भारतीय रुपयों के बराबर माने जाते हैं।

(ग) नेपाल सरकार के साथ होने वाले लेन देन में सरकारी विनिमय दर के अनुसार भुगतान किया जाता है। बाज़ार दर भारतीय मुद्रा की उपलब्धि के अनुसार घटती-बढ़ती रहती है।

(घ) भारत सरकार द्वारा नियुक्त भारतीय कर्मचारियों को भारतीय रुपयों में अदायगी की जाती है।

†[THE MINISTER OF REVENUE AND CIVIL EXPENDITURE SHRI B. GOPALA REDDI): (a) and (b). Yes, Sir. The exchange rate between Nepalese and Indian rupees has been re-fixed at Rs. 150|- Nepali to Rs 100|- Indian as against the previous rate of Rs. 128|- Nepali to Rs. 100|- Indian.

(c) The official rate of exchange is followed in transactions of the Government of Nepal. The market rate fluctuates according to the availability of the Indian currency.

(d) The payment to the Indian personnel employed by Government of India is made in Indian currency.]

राजनैतिक पीड़ितों के बच्चों को छात्रवृत्तियां

२४१. श्री नवाबसिंह चौहान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने स्वतंत्रता संग्राम में भाग लेने वाले राजनैतिक पीड़ितों के बच्चों को छात्रवृत्तियां देने की एक योजना अनुमोदित कर दी है; यदि हां, तो इस योजना का ब्यौरा क्या है; और

(ख) यह योजना कब तक कार्यान्वित हो जायेगी ?

†[SCHOLARSHIPS TO CHILDREN OF POLITICAL SUFFERERS

241. SHRI NAWAB SINGH CHAUHAN: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government have approved a scheme to grant scholarships to the children of political sufferers who took part in the struggle for freedom; if so, what are the details of this scheme; and

(b) the time by which this scheme will be implemented?]

शिक्षा मंत्री (डा० के० एल० श्रीमाली) : (क) जी, हां। विवरण सभा-पटल पर रख दिया गया है।

(ख) इस योजना को शीघ्र ही कार्यान्वित करने का प्रस्ताव है।

विवरण

राजनैतिक पीड़ितों के बच्चों को छात्रवृत्तियां देने की योजना

इस योजना के निम्नलिखित लाभ भी होंगे :

(क) सभी मान्यता प्राप्त संस्थाओं में प्रवेश और निःशुल्क तथा अर्ध शुल्क पढ़ाई के प्रबन्ध का विशेष ध्यान रखा जायगा।

†[ ] English translation.